NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Aromatic Ingredients Pvt Ltd

NAME OF THE RESPONDENT(S)

: M/s.Synthite Industries Ltd & 8 others

SECTION

: 58

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

7K Bhasleau Prya-N Shirtetha. Keerth, 1

7. S. RAMAN, Sr. Adv. Comseltor
The company
THR? HAUBAN THIMAN, Adv. S
ILI

ORDER

Counsels representing both the sides are present. Both the counsels sought time for submitting final arguments. Time extended at request. Put up on 08.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)